

## DELHI TRANSPORT SERVICE

\*504. **Dr. Satyawadi:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the principle of reservation of vacancies for Scheduled Castes and Scheduled Tribes is not applied in the Delhi Transport Service;

(b) if so, the reasons therefor;

(c) whether Government propose to reserve the necessary quota; and

(d) whether a statement showing the existing number of Scheduled Castes in different trades in Delhi Transport Service and the ratio they bear to the total number will be laid on the Table of the House?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan):** (a) and (c). The Delhi Road Transport Authority have accepted the principle of reserving 12% of the posts in their organisation for Scheduled Castes.

(b) Does not arise.

(d) A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 35].

## TICKETLESS TRAVELLING

\*505. **Shri M. L. Agrawal:** Will the Minister of Railways be pleased to state:

(a) whether there was recently a ticketless travelling detection raid in the Pilibhit-Shahjahanpur Branch line on the North Eastern Railway;

(b) how many persons were found travelling without ticket;

(c) what amount was realised as fare and penalty respectively; and

(d) how this raid compares with previous similar raids in the matter of persons detected, and the amounts realised as fare, penalty and fine, since the beginning of the year 1954?

**The Parliamentary Secretary to the Minister of Railways and Transport**

(**Shri Shah Nawaz Khan**): (a) Yes, on 6-2-55.

(b) Six.

(c) Fare—nine annas. Penalty—nil.

(d) Compared to the eight raids conducted on the Shahjahanpur-Pilibhit Section in 1954, the raid conducted on 6-2-55 does not show any conspicuous abnormality regarding the number of persons detected, although the fare and penalty realised was on the low side.

INDIAN AIRLINES CORPORATION—  
TRAFFIC

\*506. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) the ton mileage of (i) passenger traffic (ii) freight traffic and (iii) mail carriage, during July to December, 1954, on the Indian Airlines; and

(b) the total loss incurred by the Indian Airlines Corporation during the year 1954?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) I lay on the Table of the Lok Sabha a statement giving the required information [See Appendix III, annexure No. 36].

(b) The profit or loss sustained is worked out for a financial year which for the Corporations ends with the 31st March. The excess of expenditure over revenue of the Indian Airlines Corporation during the calendar year 1954 after making provision for interest and depreciation charges works out to about Rs. 111.68 lakhs.

## सड़कों का विकास

\*509. श्री भक्त वरुण : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नैपाल को जाने वाली उत्तर प्रदेश, बिहार व पश्चिमी बंगाल की सड़कों का विकास की कोई योजना तैयार की गई है, और

(ख) यदि हां तो उसका व्यय क्या है ?